

areas drinking water facilities, develop infrastructural, educational and training network, expedite the work on Indira Gandhi Nahar Project and other programmes.

[*Translation*]

**Central Government Employees Rendered Surplus**

6991. SHRIKALPNATH SONKAR: Will the PRIME MINISTER be pleased to state:

(a) the criteria being adopted for transfer of Central Government employees;

(b) whether these are being followed in all the Central Government offices;

(c) if not, the reasons therefor; and

(d) the approach being adopted in respect of employees rendered surplus?

THE PRIME MINISTER (SHRI VISHWANATH PRATAP SINGH): (a) It has not been considered necessary to lay down any uniform transfer policy for Central Government employees. The respective cadre controlling authorities lay down the policy for intra-departmental transfers, taking into consideration various factors like affording equal opportunity to all officers belonging to a cadre, providing an exposure to different types of work, various places of postings, the need for periodical rotational transfers and also taking due note of administrative constraints and convenience, and the public interest.

(b) and (c). Do not arise.

(d) The transfer of surplus employees to other posts differs from normal intra-cadre transfers. As their posts are to be abolished, they have to be shifted speedily elsewhere including to other Department or disciplines, depending on the availability of suitable vacancies and the prescribed placement criteria. After redeployment, such employees are governed by the transfer policy applicable to their new posts. However, those

redeployed in lower posts and in certain cases in a different State, may, subject to the conditions prescribed in the rules, be readjusted through the Surplus Staff Cells.

[*English*]

**Plantation of Sakhua Trees**

6992. SHRI RAMASHRAY PRASAD SINGH: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether emphasis is being laid on the large scale plantation of Sakhua trees throughout the country;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI MANEKA GANDHI): (a) to (c). Sakhu (Sal) does not occur throughout the country and is mainly confined to the two regions separated by the Gangetic plain, namely the northern and the central Indian regions comprising the states of Himachal Pradesh, Uttar Pradesh, Bihar, Orissa, Madhya Pradesh, West Bengal and the North East. It is mainly the species of the Tropical Moist Deciduous Forests and is generally helped to regenerate naturally. Planting has been done to a certain extent mainly in the States of Uttar Pradesh and West Bengal.

**Expenditure on Plan Schemes under Seventh Plan**

6993. SHRI A. CHARLES: Will the PRIME MINISTER be pleased to state:

(a) the total amount spent for planned Schemes under the Seventh Five Year Plan; and

(b) the amount spent during the Seventh Plan period for Agriculture and Rural Development separately and out of this the amount spent on fisheries sector?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRI BHAGEY GOBARDHAN): (a) and (b). The information regarding expenditure by Centre

and States is available only for the first three years of the Seventh Five Year Plan. Revised estimates and approved plan outlay are available for 1988-89 and 1989-90 respectively. Based on these data, a statement has been compiled and is given below.



(Rs. Crores)

	Annual Plan 1985-86 Actuals	Annual Plan 1986-87 Actuals	Annual Plan 1987-88 Actuals	Annual Plan 1988-89 (R.E.)	Annual Plan 1989-90 (Plan- Outlay)	Total (Col. 1 to 5)
	1	2	3	4	5	6
2. Of which Fisheries	75.47	115.97	106.44	129.62	127.09	554.59
3. Rural Development	2226.14	2667.65	3146.42	3054.81	3100.11	14195.13